

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 10.01.2019 (Thursday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)
For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 43 of 2018	Ajay Kumar Kedia & Ors. Vs. Anita Kedia & Ors.	VivekSibal Pooja M. Saigal Rahul Sharma	T.V. Raghuvanshi (R-1)

For Hearing

2.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. & Ors. With	YogeshRaavi	K. Sharat Kumar
3.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. & Ors. With	Mohd. Wasay Khan	GouthamShivsh ankar (R1 to R9), Anandh K (R19 to 22)
4.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors. With	John Mathew	GouthamShivsh ankar
5.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivsh ankar
6.	Comp. App. (AT) No. 336 of 2018	Yoglaxmi Investments and Trading Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Garvesh Kabra	
7.	Comp. App. (AT) No. 340 of 2018	Bank Street Securities Pvt. Ltd. & Ors. Vs. SRD Trading Pvt. Ltd.	Ashish Middha	

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar